

developing countries including steel. These protectionist measures inter alia include technical regulations, conformity assessment procedures, registration requirements, trade remedial measures, rules of origin, customs valuation etc. The Government collects information on these measures from the commercial missions, export promotion councils, industry associations, development agencies and reports of international organisation such as the World Trade Organisation (WTO). Based on inputs received and examination of these measures, the Government then takes up these at the bilateral level with the trading partner or at the appropriate committee in the WTO. An Inter-Ministerial Committee has been constituted to co-ordinate the plan to tackle NTMs imposed by India's trading partners by taking an effective remedial action. An institutional mechanism in the form of a database of NTMs imposed by other countries on India's exports has also been created.

Geographical indication on Basmati paddy in MP

2739. MISS ANUSUIYA UIKEY : Will the Minister of COMMERCE AND INDUSTRY be please to state :

(a) whether unlike Punjab, Haryana, Himachal Pradesh, Uttarakhand and Uttar Pradesh the Basmati paddy grown in Madhya Pradesh has been registered under geographical indication;

(b) if so, since when it has been registered; and if not, whether any proposal, in this regard, has been received from Madhya Pradesh Government; and

(c) by when the Basmati Rice grown in Madhya Pradesh will be registered under geographical indication, so that, the rice grown in the State gets recognition in international market?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Basmati paddy has not been registered as a Geographical Indication under the Geographical Indications of Goods (Registration and Protection) Act, 1999.

(b) No proposal in this regard has been received from the Government of Madhya Pradesh.

(c) No application for registration of Basmati Rice grown in Madhya Pradesh as a Geographical Indication has been received.

Factories closed during last five years

2740. SHRI SHYAMAL CHAKRABORTY : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the State-wise details of factories closed in India during the last five years;

(b) the State-wise details of how many of these factories are employing more than 500 workers; and

(c) the number of affected workers, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) As per details furnished by the Labour Bureau / Ministry of Labour and Employment, the State-wise details of factories closed in India during the last five years and the number of workers affected are given in the Statement-I (See below) and State-wise details of closures of factories employing more than 500 workers are given in the Statement-II.